

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 16.03.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.547/2019 in CP No.162/130/HDB/2019
NAME OF THE COMPANY	Aayusiddhi Life Sciences Pvt Ltd & 6 others
NAME OF THE PETITIONER(S)	Muralidhar Rao Maddibonina
NAME OF THE RESPONDENT(S)	Aayusiddhi Life Sciences Pvt Ltd & 6others
UNDER SECTION	130

ORDER

IA (IBC)/547/2019

Counsel for the Petitioner present and reports ready. Counsel for the Respondent seeks time. Post on 25.04.2023, finally.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)